

**Transfer policy for Section Officers in Defence Accounts Department**

1469. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether there is any transfer policy for Section Officers in Defence Accounts Department;

(b) if so, how many Section Officers of other commands have been posted under the Controller of Defence Accounts, Patna;

(c) how many Section Officers of Patna command are serving in other commands out of their home State; and

(d) will Government repatriate them to their respective command and State without credence to their stay to eliminate transfer and T.A. expenses?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir. There is a transfer policy for Group 'C' officers of the Defence Accounts Department which category includes Section Officers (Accounts). Employees of Defence Accounts Department are subject to All India Transfer Liability including field service liability. Besides the primary importance of filling up all available vacancies in the various sub-offices in different parts of the country (including field areas) to meet the Defence needs, the transfer policy takes into consideration:

(i) the need to replace individuals who complete prescribed tenures at difficult stations classified as tenure stations;

(ii) need to replace persons employed in sensitive areas of work;

(iii) compassionate grounds;

(iv) administrative grounds.

(b) to (d). Section Officers (Accounts) cannot be identified as belong-

ing to a particular command as their Cadre Control is done on an all India basis by the Controller General of Defence Accounts. However, requests for transfer to stations of choice, which are normally in the region to which they belong, are met to the extent administratively feasible.

**Directorate of O. & M. Services (Income-tax)**

1470. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a large number of Officers and Staff has been deployed in the Directorate of O&M Services (Income-tax) without any justification;

(b) whether it is also a fact that no work study has been conducted in the Directorate of O&M Services (Income-tax) by the Staff Inspection Unit of the Department of Expenditure; and

(c) if so, what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Directorate of Organisation and Management Services (Income-tax) is attending to work of a varied nature. Its important functions envisage manpower studies, method studies, administrative planning and organisational development including form control and designing. The work of the Directorate of O&M Services (Income-tax) is not receipt-oriented. The studies and projects initiated by Directorate of O&M Services are very time consuming and require a lot of studies and examination. The Directorate is also attending to other work entrusted by Central Board of Direct Taxes from time to time. Thus, it is not correct to say that a large number of officers and staff has been deployed in the Directorate of O & M Services (Income-tax) without any justification.

(b) and (c). A performance appraisal study of the Directorate of O&M Services (Income-tax) has been undertaken by a Study Group. Therefore, no further action in this regard is considered necessary.

**Advances made to Maltings and  
Liquor Manufacturers**

1471. SHRI MOTILAL HASDA: Will the Minister of FINANCE be pleased to state how much advances have been made to maltings and liquor

manufacturers throughout India, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Data in respect of advances to maltings and liquor manufacturers are not separately available. However, available data relating to State-wise distribution of outstanding credit of all Scheduled Commercial Banks to distilleries, breweries etc., as on the last Friday of December, 1977 are set out in the Annexe.

**STATEWISE**

Region/State/Union Territory	Amount outstanding (Rs. in thou- sands)
1	2
1. Northern Region	987,19
Har yana	286,06
Himachal Pradesh	16,24
Jammu & Kashmir	15,05
Punjab	308,12
Rajasthan	24,66
Chandigarh	31,10
Delhi	305,96
2. North-Eastern Region	43,87
Assam	43,64
Manipur	..
Meghalaya	..
Nagaland	..
Sikkim	23
Tripura	..
Arunachal Pradesh	..
Mizoram	..
3. Eastern Region	507,54
Bihar	94,96